

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
Appeal No. 106/ND/252/2023

IN THE MATTER OF:

Income Tax Officer Ward-17(1) New Delhi	...	Appellant
Versus		
Registrar Companies Delhi(In the Matter of	...	Respondent
M/s Melton India Pvt. Ltd.)		

Under Section 252(1).

Order delivered on 30.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Renotified to 11.06.2024

Sd/-
(Court Officer)